

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-111/2012/8214 /A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Raktim Duarah,
District & Sessions Judge,
Nagaon.

Dated, Guwahati the ¹⁶ 28 September, 2022.

Sub: **Civil vacation with station leave permission.**

Ref:- Your Letter No. DJN/7431, dtd. 19.09.2022

Sir,

With reference to the above, I am directed to inform you that you have been allowed to avail **Civil Court vacation from 02.10.2022 to 18.10.2022 along with station leave permission, from the evening of 01.10.2022 till the morning of 19.10.2022**, as prayed for. Further, Addl. District & Sessions Judge, No. 2, Nagaon, in her absence the next senior most Judicial officer in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-111/2012/8215-8216 /A, dated , 28-09-2022
Copy to:-

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. ✓ The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)